

FORM - G

INVITATION FOR EXPRESSION OF INTEREST FOR DELHI MOBILE MATE PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Delhi Mobile Mate Private Limited (CIN) U51909DL2010PTC201266 (PAN) AADCD4072F
2.	Address of the registered office	Registered Office: Plot No - 68, IIRD Floor, Block No. 5 W.E.A Naiwala, Karol Bagh, North Delhi, India, 110005.
3.	URL of website	N/A
4.	Details of place where the majority of fixed assets are located	Not Known
5.	Installed capacity of main products/ services.	As per last available balance sheet as on 31 st March, 2018. Total Revenue – Rs.53,06,71,909/-
6.	Quantity and value of main products/ services sold in last financial year.	As per last available balance sheet as on 31 st March, 2018. Total Revenue - 53,06,71,909/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	31.03.2018 (Audited) 31.03.2017 (Audited) Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.delhimobilemate@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.delhimobilemate@gmail.com
10.	Last date for receipt of expression of interest	28.01.2025
11.	Date of issue of provisional list of prospective resolution applicants	07.02.2025

12.	Last date for submission of objections to provisional list	12.02.2025
13.	Date of issue of final list of prospective resolution applicants	22.02.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	27.02.2025
15.	Last date for submission of resolution plans	29.03.2025
16.	Process email id to submit Expression of Interest	cirp.delhimobilemate@gmail.com

Sd/-
Mukesh Kumar Jain
Resolution Professional
Delhi Mobile Mate Private Limited
 IBBI Reg. No.- IBBIIBBI/PA-001/IP-P-01960/2020-2021/13089
 Email: cirp.delhimobilemate@gmail.com, fcafcs19@gmail.com
 AFA Validity: 30/06/2025
 Comm. Address: S-376, Panchsheel Park, New Delhi-110017
 Mobile: +91-9818478173

Date: 13/01/2025.

Place: Delhi